

10

O.A. 28/2011

Order dt. 29.04.2010

Coram:

Honible Mr. C.R. Mohapatra, Member (A)

Heard Ld. Counsel for the
parties. Hearing is concluded.
Orders are reserved.

Member (A)

Order dt 06-05-2010

Coram:

Honible Mr. C.R. Mohapatra, Member (A)

Order pronounced in
open court. The O.A. is disposed
with observation and directions
vide order in separate sheets
attached to the record. NO COST.

Member (A)

Copied & signed
order issued
to counsel
for both sides

h
12/05

12/5/10
A 17